

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. **2307**
TO BE ANSWERED ON 14TH DECEMBER, 2015

Higher Education Council

†**2307**. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make changes in the National Council for Higher Education to make it relevant as per existing scenario;
- (b) if so, the details thereof, State/ UT-wise and the details of the suggestions received including Maharashtra in this regard; and
- (c) the time by which such changes are likely to be made?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a): The Ministry of Human Resource Development had introduced the Higher Education and Research Bill in the Rajya Sabha in December, 2011. The Bill provided for the establishment of an over-arching authority called National Commission for Higher Education and Research for determination, maintenance and coordination of standards in higher education. The Bill was examined by the Parliamentary Standing Committee (PSC) on Human Resource Development (HRD).

The observations of the PSC on HRD that the existing regulatory bodies in higher education such as University Grants Commission (UGC), All India Council for Technical Education (AICTE) and National Council for Teacher Education (NCTE) should be re-structured and strengthened were considered very relevant by the Ministry. It was decided to identify the problem areas and weaknesses in the existing regulatory bodies and take corrective measures. The Bill was therefore withdrawn from the Rajya Sabha.

(b) & (c) : Does not arise in view of (a) above.
